

INCOME TAX APPELLATE TRIBUNAL, BANGALORE

CAUSE LIST OF RE-FIXING THE HEARING OR REFERRING THE CASE FOR SPECIAL BENCH, STAY APPLICATIONS, MISCELLANEOUS APPLICATIONS,

**BEFORE SHRI PRASHANT MAHARISHI, VICE PRESIDENT
AND SHRI KESHAV DUBEY, JUDICIAL MEMBER**

<u>STAY APPLICATIONS</u>								
<u>Srl</u>	<u>Appeal Number</u>				<u>Assmt. Year</u>	<u>Assessee</u>	<u>Bench</u>	<u>Remarks</u>
1	SA	9	BANG	2026	2020-21	[A] CLOUD SOFTWARE GROUP INDIA PRIVATE LIMITED	C	

**CISCO WEBEX - COURT NO. 1
Meeting Id : 26478966560
Password: Court1**

CAUSE LIST OF RE-FIXING THE HEARING OR REFERRING THE CASE FOR SPECIAL BENCH

<u>THE FOLLOWING CASES ARE ADJOURNED</u>								
<u>Srl</u>	<u>Appeal Number</u>				<u>Assmt. Year</u>	<u>Assessee</u>	<u>Bench</u>	<u>Remarks</u>
1	ITA	373	BANG	2025	2013-14	ASIAN FAB TECH LTD	A	
2	ITA	374	BANG	2025	2015-16	ASIAN FAB TECH LTD	A	
3	ITA	375	BANG	2025	2016-17	ASIAN FAB TECH LTD	A	
4	ITA	1147	BANG	2025	2018-19	L.K. TRUST	A	
5	ITA	1375	BANG	2025	2018-19	L.K. TRUST	A	

**BEFORE SHRI WASEEM AHMED, ACCOUNTANT MEMBER
AND SHRI KESHAV DUBEY, JUDICIAL MEMBER**

<u>THE MISCELLANEOUS APPLICATION IS ADJOURNED</u>								
<u>Srl</u>	<u>Appeal Number</u>				<u>Assmt. Year</u>	<u>Assessee</u>	<u>Bench</u>	<u>TO Author</u>
1	MA	52	BANG	2025	2011-12	[D] CHAITANYA PROPERTIES PVT LTD (EF)	A	WA/AM


ASSISTANT REGISTRAR
05-FEB-2026